



K.J. VINOD

Insolvency Professional

Reg.No: IBBI/1PA-003/IP-N00291/2020-2021/13451

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF

M/s. COSMOS FORGINGS LIMITED

Relevant Particulars	
1. Name of corporate debtor	M/s. COSMOS FORGINGS LIMITED
2. Date of incorporation of corporate debtor	6 th November, 1997
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Hyderabad
4. Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U27100TG1997PLC028310
5. Address of the registered office and principal office (if any) of corporate debtor	Plot No.1A, Survey No.308S.V.C.I.E Jeedietla, Hyderabad, TG- 500055
6. Date of closure of insolvency resolution process	31 st May,2022 [Liquidation ordered by NCLT on 01 st June, 2022]
7. Liquidation commencement date of corporate debtor	01 st June,2022 [order received by Liquidator on 13 th June, 2022]
8. Name and registration number of the insolvency professional acting as liquidator	Mr.K.J.Vinod IBBI/1PA-003/ICAI-N-00291/2020-2021/13451
9. Address and e-mail of the liquidator, as registered with the Board	Flat No.9, 3 rd Floor, Block-A, Trident serenity, Nanjundapuram Road, Ramanathapuram, Coimbatore- 641036.
10. Address and e-mail to be used for correspondence with the liquidator	Mob: 9789902841 Email: kjvinod05@rediffmail.com
11. Last date for submission of claims	13 th July, 2022



K.J. VINOD

Insolvency Professional

Reg.No: IBBI/1PA-003/IP-N00291/2020-2021/13451

Notice is hereby given that the Hon'ble NCLT, Hyderabad Bench has ordered for commencement of Liquidation of M/S Cosmos Forgings Limited on 01st June, 2022.

The stakeholders of M/s Cosmos Forgings Limited, are hereby called upon to submit a proof of their claims on or before **13th July, 2022** to the Liquidator at the address mentioned against item 8-10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Note:

Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 13/06/2022

Place: Coimbatore



K.J.Vinod
Liquidator

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. COSMOS FORGINGS LIMITED**

RELEVANT PARTICULARS

1	Name of corporate debtor	M/s.Cosmos Forgings Limited
2	Date of incorporation of corporate debtor	6th November, 1997
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Hyderabad
4	Corporate Identity Number/Limited Liability Identification Number of corporate debtor	U27100TG1997PLC028310
5	Address of the registered office and principal office (if any) of corporate debtor	Plot No.1A, Survey No.308 S.V.C.I.E Jeedietla, Hyderabad, TG- 500 055
6	Date of closure of insolvency resolution process	31st May, 2022 [Liquidation ordered by NCLT on 01st June, 2022]
7	Liquidation commencement date of corporate debtor	01st June, 2022 [order received by Liquidator on 13th June, 2022]
8	Name and registration number of the insolvency professional acting as liquidator	Mr.K.J.Vinod IBBI/IPA-003/ICAI-N-00291/2020-2021/13451
9	Address and e-mail of the liquidator, as registered with the Board	Flat No.9, 3rd Floor, Block-A, Trident Serenity, Nanjundapuram Road, Ramanathapuram, Coimbatore - 641 036.
10	Address and e-mail to be used for correspondence with the liquidator	Mob: 97899 02841 Email: kjvinod05@rediffmail.com
11	Last date for submission of claims	13th July, 2022

Notice is hereby given that the Hon'ble NCLT, Hyderabad Bench has ordered for commencement of Liquidation of **M/s. Cosmos Forgings Limited** on 01st June, 2022.

The stakeholders of **M/s. Cosmos Forgings Limited**, are hereby called upon to submit a proof of their claims on or before 13th July, 2022 to the Liquidator at the address mentioned against item 8-10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Note : Applicable forms can be downloaded from the following portal :
www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

Place : Coimbatore
Date : 13.06.2022

(K.J.Vinod)
Liquidator

(మార్చి 2016 నాటి వ్యాఖ్యలపై) ఏప్రిల్ 12 ప్రకారం
(ఆర్డర్లపై ప్రా.సం.) రిజ్యూమేషన్, 2016

మొదటి దశలో ఇంటర్నెట్‌లో ఎంటర్ప్రైజిస్ ప్రయోజనాల అవకాశాల గురించి స్పృహజూట్టిన వారి మొదటిదశ కమిషన్

Abstract

1	కాల్పనీయే మూలక పేరు	మెదక్కి రేపల్లె అంతరించి వెంటరిపైతన్ ప్రజాసేవే మూలక
2	కాల్పనీయే మూలక పునరుద్ధరణ తేది	29, ఏప్రిల్, 1999
3	కాల్పనీయే మూలక ఎవరొకానీయే అయిన/ రెవెన్యూ అయిన అధికారి	రెవెన్యూ అఫ్ కంపెనీ, హైదరాబాద్
4	కాల్పనీయే ఎవరికి వెం. / కాల్పనీయే మూలక యొక్క అయిన/ ఎవరికి అయిన/ఎవరికి వెం.	U21011TG1999P10033171
5	కాల్పనీయే మూలక యొక్క ప్రధాన (ఒకటి/2 అక్షరాలతో) పరిమళ రెవెన్యూ కాల్పనీయే మూలక	ఫైర్ వెం. 48, మెదక్కి అంతర్వి. కాల్పనీయే మూలక, మెదక్కి, హైదరాబాద్, తెలంగాణ-500 082
6	ఎవరొకానీయే మూలక ప్రధాన మూలక తేది	31, మే, 2022 (ఎవరికి కాల్పనీయే అయిన అయిన తేది: 1, మే, 2022)
7	కాల్పనీయే మూలక రెవెన్యూ ప్రధాన తేది	01, మే, 2022 (ఎవరికి కాల్పనీయే అయిన తేది: 1, మే, 2022)
8	ఎవరొకానీయే మూలక ప్రధాన రెవెన్యూ మూలక యొక్క మూలక మూలక యొక్క పేరు పరిమళ రెవెన్యూ మూలక	శ్రీ కె.కె. మూలక 888/PA-003/ICAI-N-00291/2020- 2021/13451
9	కాల్పనీయే మూలక రెవెన్యూ అయిన రెవెన్యూ యొక్క అ-మూలక	ఫైర్ వెం. 4, మూలక అంతర్వి. కాల్పనీయే మూలక, మెదక్కి, హైదరాబాద్, తెలంగాణ కాల్పనీయే మూలక, మెదక్కి-500082
10	రెవెన్యూ మూలక అయిన/ ఎవరికి ఎవరికి/ఎవరికి రెవెన్యూ మూలక అ-మూలక	మూలక వెం. 87899/2541 Email: kavinod05@rediffmail.com
11	మూలక మూలక మూలక మూలక	13, మే, 2022

[illegible]

పాఠశ్చ, కేరళ యూనివర్సిటీ ఎంబీబీఎస్ కాలేజ్ వంటివి తాను స్టేట్ హాస్పల్స్ యంత్రాంగంలో
తయారుచేసిన ఏమీకా తాళి తాను క్లుప్తమైన రిపోర్టులో ప్రవేశపెట్టాడు. 13.05.2018 లో
పై సీనియర్ జడ్జి సెంటర్ 8 నుంచి 10 ఎడమగా తన రివ్యూలో తాను చదివాడులో సమర్థనానికి
కోరబడింది.

ಪ್ರಾಚಾರ್ಯರ ಪ್ರತಿಭಾಶಕ್ತಿ ಎಂಬ ಹೆಸರು ಪ್ರಾಚಾರ್ಯರ ವ್ಯಕ್ತಿತ್ವವನ್ನು ಸ್ಪಷ್ಟಪಡಿಸುತ್ತದೆ. ಇವರ (ಪ್ರತಿಭಾಶಕ್ತಿ ಎಂಬ ಹೆಸರು ಪ್ರಾಚಾರ್ಯರ ವ್ಯಕ್ತಿತ್ವವನ್ನು ಸ್ಪಷ್ಟಪಡಿಸುತ್ತದೆ. ಇವರ (ಪ್ರತಿಭಾಶಕ್ತಿ ಎಂಬ ಹೆಸರು ಪ್ರಾಚಾರ್ಯರ ವ್ಯಕ್ತಿತ್ವವನ್ನು ಸ್ಪಷ್ಟಪಡಿಸುತ್ತದೆ. ಇವರ (

සමූහ ප්‍රභවයේ සුමනියා බවටත් එම සමූහය සමූහයක් ලෙසින් ප්‍රභවය බවටත් එම සමූහය ප්‍රභවයක් ලෙසින් ප්‍රභවය.

గమనిక : ఏనుగు పోస్టులో పాఠ్య పరిష్కారమును పోస్టులో చేపట్టవద్దు.
 పాఠ్యం: www.bbi.gov.in ఇతర సమాచారం కోసం పోస్టు (సంప్రదించండి)
 ఏనుగు పోస్టు, 2017

Doc: 13-14-2012
Date: February 5

11-11-2008